



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

RBI/2016-17/86

FMRD.DIRD.08/14.03.007/2016-17

October 20, 2016

All SGL/CSGL Account holders

Dear Sir/Madam,

**Participation of Foreign Portfolio Investors (FPIs) in Government securities on NDS-OM platform**

In terms of RBI circular [FMRD.DIRD.06/14.03.007/2014-15 dated March 20, 2015](#), FPIs are currently permitted to transact in the Over-The-Counter (OTC) market for Government securities with T+2 settlement.

2. As announced in paragraph 36 of the [First Bi-monthly Monetary Policy Statement for the year 2016-17 on April 5, 2016](#), it has been decided to allow FPIs to trade Government securities in the secondary market through the primary members of NDS-OM including the Web-module. The primary members of NDS-OM shall be responsible for settlement of the trades, which will be on T+1 basis. This facility will become available with effect from December 1, 2016.

3. The existing OTC route with T+2 settlement shall continue to be available to FPIs and subject to review.

4. All other terms and conditions prescribed in the circular, *ibid*, remain the same.

Yours faithfully,

(T. Rabi Sankar)

Chief General Manager